PUNJAB PRE-EMPTION (AS IN FORCE IN THE UNION TERRI-TORY OF DELHI) REPEAL BILL®

श्री हुश्त ध्रव कश्चमा : (मुरता) : उनाधात नक्षा है श्रीवान करता हूं है। दिल्बो संग्राह्म ती। भ्रीवाल कृत पंजाब सुफा अधित्वम 1910 का निरतान करने वाले विवेधक को पुरस्थानित करने को सनुमति दो जाय ।

MR. DEPUTY-SPEAKER: The question is:

"Tat leave be granted to introduce a Bill to repeal the Punjab Pre-emption Act, 1913, as in force in the Union territory of Delhi."

The motion was adopted.

श्री हुस्म चन्द्र कछ्याय : नै विश्वेषका की पुरस्थापित करता है :

MR. DEPUTY-SPEAKER: Mr. Rana Bahadur Singh.....He is not here. Mr. Chandrappan.

CONSTITUTION (AMENDMENT)
BILL\*

(Insertion of new article 83A)

SHRI C. K. CHANDRAPPAN (Tellicherry): I beg to move for leave to introducve a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India.".

The motion was adopted.

SHRI C. K. CHANDRAPPAN: Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri Ranabahadur Singh—he is not there. Shri Priya Ranjan Das Munsi—also not there.

## CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 75)

SHRI BIBHUTI MISHRA (Motihari): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BIBHUTI MISHRA: I introduce the Bill.

MR. DEPUTY SPEAKER: Dr. Karni Singh—not here.

CEILING ON PROFITS BILL\*
श्रं यमुना प्रस डल (समस्तीपुर) :
उपाध्यक्ष महोदय में प्रस्ताव करता हूं कि
कितपय कारवारी गृहों समुन्थानों उपक्रमों
श्रादि के लाभ की श्रीधकतम सीमा नियत
करने का उपबंध करने वाले विधेयक को
पुर: स्थापित करने की श्रनुमित दी जाय।

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of ceiling on profits of certain business houses, concerns, undertakings, etc."

The motion was adopted.

श्री यमुना प्रसाद मंडल: ाँ विधेयक पुरः स्थापित कपता हूं

<sup>\*</sup>Published in Gazette of India Extraordinary Part II, section 2, dated 26-7-74.